

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2160
ANSWERED ON:06.08.2001
INCHAMPALLI DAM PROJECT
GUNIPATI RAMAIAH

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra has threatened to stall the Inchampally project across Godavari river in Andhra Pradesh in view of land to be submerged in Maharashtra; and

(b) if so, the steps taken to convene a meeting of Chief Ministers of Co-basin States to resolve the dispute?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) No Sir.

(b) To resolve the inter-State issues involved in the Inchampalli Multipurpose Project viz submergence of land and displacement of population, the Central Water Commission constituted on 6th July 2000, a High Level Committee under the chairmanship of Member (WP&P) Central Water Commission with representatives from Governments of Andhra Pradesh, Chhattisgarh and Maharashtra. The report submitted by the committee to Ministry of Water Resources on 26.06.2001 has been forwarded to the 3 State Governments for their comments.